

Additional Assistant Engineer (Electrical) Recruitment Rules, 2006

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Additional Assistant Engineer (Electrical) Recruitment Rules, 2006

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India and in supersession of all the existing rules made in this behalf, the Governor of Gujarat, hereby makes the following rules to provide for regulating recruitment to the post of Additional Assistant Engineer (Electrical) in the Subordinate Engineering Service Class III under the Roads and Buildings Department namely:

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